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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ LPA 418/2023 & CAV 231/2023, CM APPL. 23348/2023, CM  
APPL. 23349/2023, CM APPL. 24007/2023, CM APPL. 26655/2023  
CM APPL. 29776/2023, CM APPL. 33023/2023, CM  
APPL.39163/2023, CM APPL. 41408/2023, CM APPL. 41409/2023  
BASKETBALL FEDERATION OF INDIA & ORS..... Appellant

Through:

versus

AADHAV ARJUNA & ORS.

..... Respondent

Through:

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**ORDER**

**18.08.2023**

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The present matter is listed on an office note and the same reveals that in the last order, the date of order has been wrongly typed as “11.08.2022” at two places.

The same is a typographical error. It is corrected accordingly. The date “11.08.2022” is hereby substituted with “11.08.2023”

**SATISH CHANDRA SHARMA, CJ**

**SUBRAMONIUM PRASAD, J**

**AUGUST 18, 2023/N.Khanna**